

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 357 of 2017

IN THE MATTER OF:

Gaddam Swetha Reddy

... Appellant

Versus

The Sray Indaspopup Solutions Private Limited

... Respondent

**Present: Shri Ankit Shah, Shri Udit Mehra and Shri N.P. Yadav,
Advocates for the Appellant.**

O R D E R

16.11.2017 Learned counsel for the appellant, after making submissions for some time, has sought permission to withdraw this appeal stating that the appellant would directly try to settle the matter with Respondent No. 2. The request is accepted. The appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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